

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(1B) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

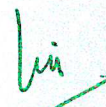
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Samuel Nagadurai	PCA	9885088009	
Maitraya GRS	PCA	9585044599	

**ORDER**

Counsel for the Operational Creditor present. PCS for the Corporate Debtor prayed time stating that they are settling the matter with the Operational Creditor and talks in this regard are in progress. Further, counsel for the Operational Creditor stated that they have received the part payment of claim amount. Submissions are recorded. For submitting the outcome of discussions, matter adjourned at request. In case, the matter is settled both sides are directed to file joint memo of settlement on next date of hearing. For hearing submissions, put up the matter on 13.02.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**